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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1
41.**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 126/BB/ 2017	-	For clearificati-on	Rule-6 of IB	K.S. Hiremath Vs Virtual Logic Systems Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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K. DUSHYANTHA
Kumar
9341223937

Petitioner
operational
creditor.

[Signature]

Surya Prakash
9845656613

Respondents
Corporate debtor

[Signature]

Sudarshan R.
9886128239

Respondent
Corporate Debtor

[Signature]

ORDER

PCS for Petitioner is present. Memo is filed along with annexures. The two Directors of Corporate Debtor of the Company are present. They filed memo along with annexures. List it for consideration on 22.01.2018.

[Signature]
Member (T)

[Signature]
Member (J)